

HIGH COURT, CALCUTTA
APPELLATE SIDE

NOTIFICATION

No. 4551 –R (R & M).

Dated, Calcutta, the 1st July, 2025.

In furtherance of this Court's Advertisement No. **02-R/HCOS/SR/2025**, dated **5th March, 2025**, for filling up **01** (One) vacant post (**Scheduled Caste - 01**) of **Stamp Reporter** on the **Original Side Establishment** of this Hon'ble Court, the following **02 (Two) lists (LIST-A and LIST- B)** along with the **date, time,venue and qualifying marks** of the **Written Test (Phase – I)** are being published for general information.

LIST – A: This list contains the names of **13** (Thirteen) applicants whose applications are found **in order and they are allowed to appear in the Written Test (Phase – I) Examination.**

LIST – B: This list contains the names of **08** (Eight) applicants whose applications are found to have certain defect(s) as specified in the remarks column against each of their names. These **08** (Eight) candidates are also **provisionally allowed to appear in the Written Test (Phase – I) Examination subject to the condition that they shall remove the said defect(s) by producing the required documents / carrying out necessary correction in the application or document, as the case may be, as and when asked for by the authority towards fulfillment of the eligibility criteria as detailed in Court's Advertisement No. 02-R/HCOS/SR/2025 dated 5th March, 2025** and also subject to verification of their relevant documents, in future.

LIST – A

Sl. No.	Name	Father's Name	Category
1.	Ishita Mistry	Hemanta Mistry	SC
2.	Palash Das	Jayanta Kumar Das	SC
3.	Soudisha Das	Somnath Das	SC
4.	Sudipta Das	Haradhan Das	SC
5.	Pritam Kumar Das	Partha Ranjan Das	SC
6.	Debasish Das	Late Ajit Kumar Das	SC
7.	Mukunda Malik	Jagabandhu Malik	SC
8.	Rama Das	Late Gadadhar Das	SC
9.	Surajit Pramanick	Mohan Pramanick	SC
10.	Saumi Sardar	Subal Chandra Sardar	SC
11.	Meghanil Manna	Sital Chandra Manna	SC
12.	Ashik Danda	Bimal Kanti Danda	SC
13.	Gitika Mallick	Sufal Chandra Mallick	SC

LIST - B

Sl. No.	Name	Father's Name	Category	Remarks
1.	Mainak Roy	Late Mahesh Roy	SC	Supporting document relating to particulars in details about the experience of legal work specifically on the Original Side, High Court, Calcutta has not been submitted.
2.	Gargi Sarkar	Jitendra Nath Sarkar	SC	Supporting document relating to particulars in details about the experience of legal work specifically on the Original Side, High Court, Calcutta has not been submitted.
3.	Santana Dhali	Biswanath Dhali	SC	1.Supporting document relating to particulars in details about the experience of legal work specifically on the Original Side, High Court, Calcutta has not been submitted. 2. Three unsigned photographs have been submitted.
4.	Subrata Rishi	Amar Rishi	SC	Supporting document relating to particulars in details about the experience of legal work specifically on the Original Side, High Court, Calcutta has not been submitted.
5.	Arpita Sarkar	Animesh Sarkar	SC	1. Supporting document relating to particulars in details about the experience of legal work specifically on the Original Side, High Court, Calcutta has not been submitted. 2. One unsigned photograph has been submitted instead of Three signed photographs.
6.	Subham Biswas	Sanjib Kumar Biswas	SC	Supporting document relating to particulars in details about the experience of legal work specifically on the Original Side, High Court, Calcutta has not been submitted.
7.	Anurupa Shit	Dr. Dilip Kumar Shit	SC	Supporting document relating to particulars in details about the experience of legal work specifically on the Original Side, High Court, Calcutta has not been submitted.
8.	Abinash Bera	Arun Bera	SC	1.Supporting document relating to particulars in details about the experience of legal work specifically on the Original Side, High Court, Calcutta has not been submitted. 2.Two photographs have been found unsigned.

DATE, TIME & VENUE OF THE WRITTEN TEST (PHASE-I)

DATE	TIME	VENUE
19/07/2025 (SATURDAY)	12.00 NOON TO 03.00 P.M.	Registrar's Lounge , 8th Floor, Sesquicentenary Building, High Court at Calcutta

QUALIFYING MARKS OF WRITTEN TEST (PHASE-I)

- **The Qualifying Marks in the Written Test (Phase-I) shall be 40% to qualify for the Phase - II (i.e. Viva-Voce / Interview).**

TOTAL MARKS IN THE VIVA-VOCE / INTERVIEW (Phase – II)

- **The total marks for the viva-voce/interview are fixed at 20.**

Admit cards of the candidates whose names appear in LIST-A and LIST-B above are being dispatched through Speed Post. Candidates who do not receive their admit cards by **16/07/2025** may collect duplicate admit card, by appearing personally, from the Establishment Department, Original Side, High Court, 3 Esplanade Row West, B.B.D. Bagh, Kolkata – 700001, on **17/07/2025 (Thursday)**, between **11:00 A.M. and 4:30 P.M.** on production of a recent passport-sized coloured photograph (with signature on the front) along with any original photo identity proof and a self-attested photocopy of the same.

All the candidates are requested to go through the instructions/ guidelines, prescribed in their Admit Cards, carefully to avoid any inconvenience(s).

No candidate will be allowed to enter into the examination centre without production of his/her original Admit Card.

No Travelling Allowance (TA) will be paid to the candidates at any stage of this entire process of selection.

For further announcements, all concerned are requested to follow the Court's website **www.calcuttahighcourt.gov.in**, regularly.

**Sd/-
Registrar
(Recruitment & Management),
Appellate Side,
High Court, Calcutta.**